

List of cases where Case Management Hearing was held during the month of June-2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-290/19	B.K. INDUSTRIES VS. RAHUL AUTOMOBILES LTD.	ROHAN BHABHRI	08.03.2019	03.06.2022
			CS COMM-507/19	ANSAR KHAN VS. HAMID	ISRAR BEG	16.04.2019	03.06.2022
			Counter Claim-29/19	MOHD. HAMID KHAN VS. ANSAR KHAN	MOHD. ALAM	27.08.2019	03.06.2022
			CS COMM-1158/21	KRISHAN MANGAL VS. RAJBIR JAGLAN	BASANT KUMAR GUPTA	30.03.2021	24.05.2022
			CS COMM-1664/20	ICICI BANK VS. DAL CHAND	ALOK KUMAR	02.11.2020	08.06.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
7	Sh. Dinesh Bhatt , DJ (Commercial Court)-01	West	NIL				
8	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL				
9	MS. SANTOSH SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL				
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS COMM- 245 / 2021	PETROMAN MARKETING DELHI PVT. LTD. VS. NOVATECH PROJECTS INDIA PVT. LTD.	SH. SURENDE R MALHOTR A	17.07.2021	08.06.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	NIL				
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL				
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM) 63/19	M/S. PAMRUDRA COSMETICS AND GLASSES PVT. LTD. VS AXIS BANK LTD. AND ORS.	RUDRA PRATAP	08.05.2019	06.06.2022
			CS(COMM) 62/19	M/S. RUPIN ASSOCIATES VS AXIS BANK LTD AND ORS.	RUDRA PRATAP	08.05.2019	06.06.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS(COMM) 353/20	JITENDER PAL S	G.K. MALL	19.11.2020	08.06.2022
14	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)-01	SOUTH-EAST					
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH-EAST	NIL	NIL			

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
16	SH. SANJAY SHARMA-I	EAST	CS (COMM) NO. 240/2020	M/S SYAN WATER TECHNOLOGIES PVT LTD. VS. M/S ALNAFEES FROZEN FOOD EXPORT PVT. LTD. & ORS.	ANUJ KAPOOR VS. NAMAN KHATRI	28-11-2020	07-06-2022
17	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	CS(COMM)-35/2021	SANDEEP JAIN VS. SANJAY KUMAR	PRAMOD KUMAR JAIN	24.03.2021	01.06.2022
			CS(COMM)-36/2021	M/S NDCON CONSTURCTION ASIAN VS. M/S CONSTRUCTION COMPANY	AMAN GOSWAMI	26.03.2021	02.06.2022
18	MS. NIVEDITA ANIL SHARMA	Shahdara	NIL				
19	MS. SUKHVINDER KAUR	Shahdara	NIL				

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
20	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL				
21	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL				
22	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	CS (COMM) 100/2019	STATE BANK OF INDIA NARENDER SINGH	VSPANKAJ KUMAR	22.07.2019	03.06.2022
			CS (COMM) 189/2019	AMARJEET SINGH SHRIRAM GENERAL INSURANCE	VSSAMRAT SEHRAWA T	20.11.2019	07.06.2022